

the existing ones on Tenali station (Guntur district) in view of a large number of trains passing through it; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

LPG agencies in Sindhudurg and Ratnagiri, Maharashtra

3466. SHRI SUDHIR SAWANT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal to allot LPG agencies to all the tehsil headquarters in Sindhudurg and Ratnagiri districts of Maharashtra;

(b) if so, the details thereof;

(c) whether it is proposed to give preference to women cooperative societies in allotting such agencies; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) No, Sir.

(b) to (d) Do not arise.

[Translation]

Overbridge at Hathras

3467. DR. LAL BAHADUR RAWAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to construct a fly over bridge at Hathras junction railway crossing in Uttar Pradesh; and

(b) if so, the time by which the construction work is likely to be started and completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) The Railway have received a proposal for construction of road-overbridge in replacement of level crossing No. 95A near Hathras Junction. After the State Government acquires the necessary land and accords high priority for the work, the Railway will consider its inclusion in their future Works Programme.

[English]

Functioning of Railways

3468. SHRI MADAN LAL KHURANA: Will the Minister of RAILWAYS be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "Touts Flourish, trains flounder" appearing in the "Times of India" dated June, 11, 1991;

(b) if so, whether complaints regarding corruption in reservation of tickets, late running, lack of drinking water and decline in the level of catering in trains have been received, if so, the number of such complaints; and

(c) the action being taken by the Government to provide better rail service facilities to the passengers and to improved its functioning and earnings?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) On an average about 40 complaints pertaining to various subjects are received per month in the Ministry.

(c) The effort to improve services and financial position is a continuous on going all embracing process.

[Translation]

Ticketless travelling

3469. SHRI RAJVEER SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) the number of passengers arrested for travelling without ticket during 1990, and upto June, 1991 zone-wise;

(b) the details of the amount collected from them as fine; and

(c) the number of persons given punishment?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c) The number of persons prosecuted, jailed and the amount of judicial fine realised during the period from January 1990 to June 1991 were as under:—